contemplated by the Central Government.

सेठ गोविन्द दास : क्या माननीय मंत्री जी को यह बात मालूम है कि इन चालों की बहुत बुरी स्थिति होने के कारण हमारे प्रधान मंत्री जी ने भी अपने एक दो भाषणों में कहा था कि इन चालों की कोई दुरुस्ती नहीं हो सकती और इनको गिरा देना ही इनमें पिंड छुटाने का एकमात्र रास्ता है ?

सरदार स्वर्ण सिंह : यह ठीक है, मगर सवाल तो यह था कि क्या इस वक्त कोई ऐसा कानून जेर गौर है या नहीं ।

सेठ गोविन्द दास : अगर कोई कानून बनाया जाने वाला नहीं है तो फिर इन चालों को क्या इसी तरह रखा जायगा जिस तरह से कि वह अभी है ?

सरदार स्वर्ण सिंह : यह कानकरेंट लिस्ट में है और इनके लिए स्टेट गवर्नमेंट भी कानून बना सकती है ।

सेठ गोविन्द दास : क्या माननीय मंत्री जी को यह बात मालूम है कि पुरानी चालों की बात तो अलग है, कई प्रान्तों में और कई स्थानों में इस तरह की नई चालें तक बनायी जा रही हैं, और क्या केन्द्रीय सरकार राज्य सरकारों को लिखेगी कि इस तरह की चालों के बनने की कोई इजाजत आगे को न दी जाय ?

सरदार स्वर्ण सिंह : आम तौर पर ये इजाजत से नहीं बनतीं । बन जाती हैं, कुछ जोर से कुछ नाजायज कोशिश से । प्रान्तीय सरकारों को इस विषय का बखूबी अहसास है और वे इसको रोकने की मुनासिब कार्रवाई करेंगी ।

Dr. Rama Rao: If the Government want to take up any such measure, will they assure alternative accommodation or financial assistance before destroying these *chawls*?

Sardar Swaran Singh: It is a hypothetical question.

INDO-JAPAN AGREEMENT

***763. Shri T. B. Vittal Rao:** Will the **Prime Minister** be pleased to refer to the reply to starred question No. 866 asked on the 13th September, 1954 and state:

(a) whether details of the Technical Co-operation Agreement between India and Japan have been finally worked out;

(b) if so, whether a copy of the Agreement will be laid on the Table of the House; and

(c) if not, the stage at which the matter stands at present?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) to (c). The details of the draft Technical Co-operation Agreement between India and Japan were considered by the Government of India and were in the process of being finalised when a revised draft of the Agreement was received from the Government of Japan. This revised draft is now under consideration.

Shri T. B. Vittal Rao: May I know if this technical co-operation will include sending of some Japanese experts to India for setting up some factories here?

Shri Anil K. Chanda: I am afraid we cannot divulge the details of the proposed agreement at this stage.

PAINTS AND VARNISHES

***765. Shri Jhulan Sinha:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the annual requirement of the country for paints and varnishes; and

(b) what part of it is met from indigenous production?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) 33,000 tons.

(b) Practically all the demand.

Shri Jhulan Sinha: May I know, if all the demand is met from local production, the country may expect to get more requirements and be in a position to export?